Annex 4

Name of the corporate debtor:	· ·					*				4.0				
Name of authorised representative, if any any claim admitted claim admitted receipt claim admitted preceding the liquidation admitted continued admitted commencement of claims admitted continued commencement of claims admitted commencement of claims admitted continued commencement of claims admitted commencement of claims admitted commencement of claims admitted continued commencement of claims admitted continued commencement of claims admitted continued conti								1						
Name of the corporate debtor:	-							1	1					
Name of authorised representative, if any if any admitted receipt claims of admitted receipt claims admitted receipt claims admitted preceding the liquidation admitted commencement of liquidation:  List of operational creditors (Employees)  Amount of claim admitted continuous of claim in total admitted preceding the liquidation commencement date								\						
Name of Name of Name of Petails of claim admitted employee received Annexure-4  List of operational creditors (Employees)  Amou Details of claim Details of claim admitted contit		verification	rejected	mutual dues, that may be set off	efaim	= 1	Nature of claim	Amount of claim for the period of twelve months preceding the liquidation commencement date	d B	of Amount of claimed	Date receij	185	representative, if any	
Name of the corporate debtor:	Remarks, f any	Amount of F		f Amount of any	Amount o contingent		lmitted	Details of claim ad		ils of claim eceived		Name of employee	Name of authorised	0.
STL EXPORTS LIPS Annexure-4 Name of the corporate debtor: Date of commencement of liquidation: 29 08 013 List of stakeholders as on: 16,02 , 20 24	unt in ₹)	(Amo	6	Charles	不言	ployees)	itors (Emj	f operational cred	List o					
	KOL	16,02.	ders as on:	of stakehole	15 Test	29 00	e-4 puidation:	Annexur	Date of con	77 17	× 00 1	TL E	e of the corpora	Zar